

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3002

ANSWERED ON:10.02.2014

RECYCLING OF GARBAGE

Laguri Shri Yashbant Narayan Singh;Singh Shri Ijyaraj

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the gap in the garbage recycled and the garbage generated in the country has resulted in increase in pollution level;
- (b) if so, the details thereof and reaction of the Government thereto;
- (c) whether there is any mechanism to dispose of the garbage not recycled; and
- (d) if so, the details thereof and if not, the corrective steps taken/being taken by the Government in this regard?

**Answer**

MINISTER OF ENVIRONMENT AND FORESTS (Dr. M. VEERAPPA MOILY)

(a) to (d): As per the information received from the State Pollution Control Boards (SPCBs) /Pollution Control Committees (PCCs) of Union Territories, the total municipal solid waste (MSW) generation in the country is estimated at 1,30,822 tonnes per day (TPD), out of which 87,330 TPD is collected and out of the collected waste 28,716 TPD is processed/treated. The entire quantity of garbage generated cannot be recycled since it contains wastes that are not suitable either for recycling or for biological processing.

The Ministry of Environment and Forests has notified the Municipal Solid Wastes (Management and Handling) Rules, 2000 (MSW Rules). As per these rules, littering of municipal solid wastes is prohibited. The biodegradable waste shall be processed by composting or through adoption of appropriate biological process. Mixed waste containing recoverable resources shall follow the route of segregation and recycling. Incineration with or without energy recovery including pelletisation can also be used for processing wastes in certain cases. The non-biodegradable inert waste should be disposed of through secured land filling. The Municipal Authorities are responsible for implementation of MSW Rules in their respective territories including setting up of waste processing and disposal facilities. SPCBs and PCCs of Union Territories are monitoring compliance of the MSW Rules and Central Pollution Control Board (CPCB) is coordinating with SPCBs and PCCs of Union Territories for implementation of MSW Rules in States/UTs.

The Ministry of Urban Development (MoUD) has published a Manual on Municipal Solid Waste Management to assist Urban Local Bodies (ULBs) in management of MSW in a scientific manner. The MoUD has also launched the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) to provide infrastructure in urban areas including solid waste management projects. The Central Government is providing financial assistance to SPCBs and PCCs of Union Territories for conducting awareness and training workshops on the various aspects of municipal solid waste management.